

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-II

**Item No. 207
(IB)- 1071(ND)2018
I.A/2605/2020**

IN THE MATTER OF:

M/s. State Bank Of India ... Applicant/Petitioner

Vs.

M/s. Shri Shyam Ji Ahrico Exports Pvt. Ltd. ... Respondent

Under Section: 7 of IBC, 2016

Order delivered on 19.08.2020

CORAM:

**SHRI. CH. MOHD. SHARIEF TARIQ,
HON'BLE MEMBER (J)**

**SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)**

PRESENT:

**For the Applicant : Mr. S. K. Nanda, Advocate
For the Respondent : None.**

ORDER

Due to connectivity problem, VC could not be held. Renotify case to 21.08.2020.

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**(L. N. GUPTA)
MEMBER (T)**

-sd-

**(CH. MOHD. SHARIEF TARIQ)
MEMBER (J)**